GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF EX-SERVICEMEN WELFARE

LOK SABHA

UNSTARRED QUESTION NO.2112TO BE ANSWERED ON 10th DECEMBER, 2021

REHABILITATION OF EX-SERVICEMEN

2112. SHRI RAMDAS C. TADAS:

Will the Minister of DEFENCE be pleased to state:

- (a) the details of schemes sponsored by the Directorate of Rehabilitation for the rehabilitation of ex-servicemen; and
- (b) the number of ex-servicemen benefited under the said schemes, State/UT-wise including Maharashtra?

A N S W E R

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a) The following schemes are run by Directorate General Resettlement (DGR) to provide resettlement opportunities to Ex-Servicemen(ESM) of the three Armed Forces:-
- (i) <u>Placement Assistance through on-line registration at DGR</u> Directorate General Resettlement (DGR) sponsors Ex-Servicemen to various Govt organizations, Public Sector Undertakings, Corporate Houses, Private Sector, Central Para Military Forces etc. based on their requisition for re-employment of ESM.
- (ii) <u>DGR Sponsored Security Agency Scheme</u> The DGR empanels / sponsors ESM run Private Security Agencies, and State ESM Corporations for providing security guards to various CPSUs, Corporate Houses, Private Sector Undertakings etc.

- (iii) <u>ESM Coal Loading And Transportation Scheme</u> The Scheme is administered on the basis of MoU between the Coal India Ltd (CIL) and DGR.
- (iv) <u>Coal Tipper Attachment Scheme</u> This scheme is linked with the ESM Coal loading and transportation scheme.
- (v) <u>Tipper Attachment Scheme for Widows and Disabled Soldiers</u> Widows upto age of 65 and disabled soldiers having 50% or more disability are also allowed to enrol for this scheme.
- (vi) <u>Management Of CNG Stations By ESM(O) In NCR/Pune</u> Desirous ESM(O)s registered in the scheme are sponsored on receipt of requisition from IGL (New Delhi) & MNGL (Pune).
- (vii) Management of Company Owned Company Operated (COCO) Retail Outlets ESM (Officer)/JCO who is registered with DGR and has not availed any other benefit is sponsored for the COCO outlets in the state of choice given by ESM (Officer) based on Oil Company's requisition.
- (viii) <u>Issue of DGR Eligibility Certificate for Allotment of LPG/Retail Outlet (Petrol/Diesel)</u> <u>Distributorship advertised by Oil Marketing Companies against 8% Reservation Quota-</u>War widows/ dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/ dependents of those who died in harness due to attributable or aggravated causes to Military Service and ex-servicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.
- (ix) <u>Retail Outlet Dealership (Petrol/ Diesel)</u> Widows/Dependents of those who died in war, war disabled/disabled on duty while serving in operational area, widows/ dependents of those who died in harness due to attributable or aggravated causes to Military Service and exservicemen disabled in peace due to attributable or aggravated causes to Military Service are eligible.
- (x) <u>Allotment Of Mother Dairy Milk Booths And Fruit & Vegetable (Safal) Shops In NCR</u>-The ESM register for Milk / SAFAL (Fruit and Vegetable) booths separately and give multiple choice of zones for the purpose of areas where booths are required.
- (xi) <u>DGR Technical Service Scheme</u> DGR provide Ex-Servicemen manpower for 'Technical Services' to the Government Estt/ Complexes through empanelled State ESM Corporations.

- (xii) <u>DGR ESM Employment Seminars / Job Fairs</u> A Memorandum of Understanding (MoU) was signed in 2014 between DGR and the Confederation of Indian Industry (CII) with the aim to generate employment opportunity for ESM in the corporate sector. Based on the MoU, ESM Job Fairs have been organized with the help of CII. These Job Fairs are conducted at a suitable venue where the suitably identified ESM are provided to the corporate employers based on the openings offered matched with the skills of the ESM.
- (b) As many as 2,96,800 Ex-Servicemen, Widows/Disabled ESM have benefited under different schemes of resettlement being administrated and run by DGR since 2015 (upto October 2021) across the entire country including State of Maharashtra.
